

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.10/ BB/17	-	For Hearing	Rule-6 of IB	Flight Raja Pvt. Ltd. Vs Air Pegasus Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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①	Mukesh yadav 8050162057 for Respondent Aditya Sinha 9986003538	Applicant Respondent	Mukesh yadav Aditya Sinha
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**ORDER**

Counsel for petitioner is present. Counsel for Respondent is also present. Both the Counsels informed that, matter is compromised between the parties, and for reporting settlement requested time. List it on 03/11/2017.

  
Member (T)

  
Member (J)